projects. In addition, India aims to further collaborate with the World Bank for low cost and long term finance for renewable energy projects in the country.

## Installation of solar pumps in Andhra Pradesh

2363. SHRI DEVENDER GOUD T: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether it is a fact that Andhra Pradesh has been allocated 6,725 solar pumps for irrigation and 1,000 solar pumps for drinking water under Solar Pumping Programme for 2014-15;
  - (b) if so, the details thereof;
  - (c) the details of solar pumps installed so far, out of the allocated ones; and
  - (d) by when the remaining pumps are going to be installed?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) and (b) Yes, Sir, MNRE has allocated 6725 Solar Pumps for Irrigation and 1000 Solar Pumps for Drinking Water under Solar Pumping Programme during 2014-15 to the State of Andhra Pradesh.

- (c) The State has installed all 6725 Solar Pumps for Irrigation and 743 Solar Pumps for Drinking Water as on 31.07.2016
- (d) The installation of remaining pumps is subjected to balance share from the State.

## Energy from wind and solar sources

2364. SHRI R. VAITHILINGAM: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the quantum of energy generated, using wind and solar sources, at present;
- (b) the number of projects under construction in these two fields;
- (c) the estimates of solar energy purchased by companies for captive consumption;
- (d) the details of Government's projects to promote the generation of wind and solar energy; and
- (e) the energy likely to be generated by wind and solar stations during this year?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) As per information received from the Central

Electricity Authority (CEA), the quantum of electricity generated during 2015-16 through Wind and Solar Sources was 33029.39 MU and 7447.92 MU respectively.

(b) Tenders for 20766 MW Solar Power Projects have been issued. The details are given below:

PPA signed : 8482 MW

Lol issued : 3392 MW

Financial Bid opened : 1930 MW

Tenders Floated (in process) : 6962 MW

The wind power projects are mainly developed by private sector under various modes including PPA, REC, captive use, third party sale etc. No Union Government project is under construction in wind energy sector.

- (c) A total of 315 MW have been installed under Solar Roof top Scheme. Power generated from these projects is being used for both domestic and captive use.
- (d) The details of Government's Schemes to promote generation of energy from Solar and Wind are as follows:-
  - Scheme for Development of Solar Parks and Ultra Mega Solar Power Projects.
  - (ii) Scheme for Development of Solar PV Power Plants on Canal Banks/ Canal Tops.
  - (iii) Scheme for setting up 300 MW of Grid connected Solar PV Power Projects by Defence Establishments under Ministry of Defence and Para Military Forces with Viability Gap Funding (VGF) under Batch-IV of Phase-II/III of Jawaharlal Nehru National Solar Mission (JNNSM).
  - (iv) Scheme for setting up of 1000 MW of Grid-Connected Solar PV Power Projects by CPSUs with VGF under Batch-V of Phase-II of JNNSM.
  - (v) Scheme for Setting up of 15000 MW of Grid connected Solar PV Power Projects under Batch II of Phase II of National Solar Mission (by NTPC/NVVN).
  - (vi) Setting up of 2000 MW Grid connected solar power with VGF through Solar Energy Corporation of India (SECI).
  - (vii) Scheme for Setting-Up of 1000 MW CTU Connected Wind Power Projects.
  - (viii) Generation Based Incentive scheme for promotion of wind power.

(e) During 2016-17, a capacity addition target of 4000 MW and 12000 MW has been proposed for generation of electricity by wind and solar respectively.

# Exploitation of power from hydel projects

2365. SHRI C. P. NARAYANAN: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government has noted that expenditure to exploit power from hydro power projects with capacity less than 25 MW is comparatively higher;
  - (b) whether Government would encourage and assist such projects; and
- (c) whether a higher percentage of help to such projects would be provided considering that these are comparatively free of environmental threats?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) Yes, Sir.

(b) and (c) Ministry of New and Renewable Energy (MNRE) already has a scheme to support small hydro power projects. Details of the same are given in the Statement.

#### Statement

Central Financial Assistance to State Governments and private developers to set up Small/Micro Hydel Power Projects

I. Support to new SHP projects in the Private, Co-operative, Joint sector:

Category	Above 0.1 MW-25 MW
NE Region, Jammu and Kashmir Himachal Pradesh	₹ 1.5 crore/MW limited to
and Uttarakhand (Special Category States)	₹ 5.00 crore per project
Other States	₹ 100 crore/MW limited
	to ₹ 5.00 crore per project

## II. Support to new SHP project in the Government/State Sector:

Areas	Up to 100 KW and	Above 1 MW and
	upto 1000 KW	upto 25 MW
N.E. States, Jammu and Kashmir Himachal Pradesh and Uttarakhand (Special Category States)	₹ 75, 000 per KW	₹ 7.5 crores/MW Limited to ₹ 20 crore per project
Other States	₹ 35, 000 per KW	₹ 3.5 crores/MW Limited to ₹ 20 crore per project.